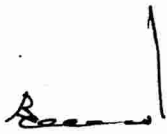


F. No. 23(51)/Trans./CESTAT/Admn.2014
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 66

Dated: 27.11.2019

RELIEVING ORDER

Consequent upon the transfer of Sh. Mohinder Singh, Deputy Registrar (J) from CESTAT New Delhi to CESTAT Ahmedabad vide Office Order F. No 23(59)/Trans./CESTAT/Admn/2014 dated 11.10.2019, he is relieved of his duties from Delhi w.e.f. 29.11.2019 (A/N). He is directed to report for further duties to Senior Member at CESTAT, Ahmedabad.


(Bineesh Kumar K.S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Senior Member, CESTAT, Ahmadabad
3. PA to Registrar, CESTAT, New Delhi
4. Sh. Mohinder Singh, Dy Registrar (J), CESTAT, Delhi
5. The Pay & Accounts Officer, Ministry of Finance, Deptt of Revenue, Delhi
6. Accounts Officer, Cash and Accounts Section, CESTAT, New Delhi
7. Personal File/Service Book
8. Website/ Guard File/Office copy